

The Deputy Minister of Irrigation and Power (Shri Hathi): (a):

Technical	47
Others	74
	—
Total	121
	—

(b) Recruitment is made by the appointment of experienced personnel on deputation from States and by selection of personnel through open advertisement in the press or through the Employment Exchange. The regular staff has been divided into different categories based on scales of pay and selection is made by a Committee set up by the Board of Directors for each category.

रेल दुर्घटना

६८२ { श्री रघुनाथ सिंह :
श्री प्र० गं० देव :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ८ जुलाई, १९५७ को दक्षिण-पूर्व रेलवे के कटनी-बिलासपुर सेक्शन में धुवुटी और बीरसिंहपुर स्टेशनों के बीच १० मालगाड़ियों के इंजनों में टक्कर हो गयी जिसके फलस्वरूप कुछ व्यक्ति हताहत हुए; और

(ख) यदि हां, तो दुर्घटना का क्या न्योरा है और उसके क्या कारण थे ?

रेलवे उपमंत्री (श्री शाहनवाज खां):

(क) और (ख) ८.७.१९५७ को लग भग ६ बजे सुबह, जब नं० ५१७ च० एस० डाउन साइट जन दक्षिण-पूर्व रेलवे के कटनी-बिलासपुर (इकहरी बड़ो लाइन) सेक्शन पर बीरसिंहपुर और धुवुटी स्टेशनों के बीच जा रहा था, तो वह सामने से आते हुए अप इंजन नं० ६५७ च एस (जिसमें एक ब्रेक-वॉन जुड़ा था) से टकरा गया। टक्कर लगने से अप इंजन के टैंकर पहिये पटरी से उतर गये।

१० आदमियों को गहरी और दस को हल्की चोट आयी। ये सभी रेलकर्मचारी थे। जिन दो आदमियों को गहरी चोट आयी थी, उनमें से एक ११.७.१९५७ को अस्पताल में मर गया।

सीनियर वेतन मान अफसरों की एक कमेटी ने इस दुर्घटना की जांच की है, लेकिन अभी कमेटी की रिपोर्ट अन्तिम रूप से तैयार नहीं है, क्योंकि पुलिस इस मामले की जांच कर रही है।

Water Supply Scheme in Warangal

683. Shri E. M. Rao: Will the Minister of Health be pleased to state:

(a) whether there has been any request from the Andhra Government for grant of Rs. 56 lakhs for the entire remodelling of Water Supply Scheme in Warangal; and

(b) if so, what action has been taken in the matter?

The Minister of Health (Shri Kar-markar): (a) No.

(b) Does not arise.

National Highway No. 6

684. Shri P. G. Deb: Will the Minister of Transport and Communications be pleased to state:

(a) whether the people of Sambalpur District in Orissa have been paid the sanctioned amount for the acquisition of their lands for construction of the National Highway No. 6 and adequate arrangements made for their resettlement;

(b) if not, the reason therefor;

(c) whether Government are aware that those people whose lands have been acquired for the National Highway No. 6 are being assessed usual land revenue by Government on those very lands since 1950; and

(d) if so, the steps Government propose to take in the matter?